

**Homoeopathy**

**2743. Shri Hari Vishnu Kamath:**  
Will the Minister of Health be pleased to state:

(a) whether Government propose to aid and assist the cause of Homoeopathic System of medicine;

(b) if so, the details of their plan or programme for the years 1964—1966; and

(c) if not, the reasons therefor?

**The Minister of Health (Dr. Sushila Nayar):** (a) to (c). The Government of India has been giving grants to Homoeopathic institutions for establishing and/or upgrading teaching institutions and for conduct of research in Homoeopathy as part of its scheme for the development of Indigenous and other Systems of Medicine as per pattern indicated below:—

(i) Establishment and/or upgrading of colleges—Non-recurring 75%, Recurring 50 per cent.

(ii) Research—100 per cent.

The Government of India will continue to give such assistance during the years 1964—66. The outlay on these schemes will depend upon the merits of each scheme and the recommendations of the Homoeopathic Advisory Committee.

**Manufacture of Sweetmeats from Milk**

**2744. { Shri Ram Harkh Yadav:  
          { Shri Murl Manohar:**

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government propose to put a ban on the manufacture of sweetmeats from milk for commercial purposes; and

(b) if so, the reasons therefor and the practicability of the scheme?

**The Minister of Health (Dr. Sushila Nayar):** (a) No.

(b) Does not arise.

**Foreign Exchange for M/s Bengal Enamel, Calcutta**

**2745. { Shri S. M. Banerjee:  
          { Shri Daji:  
          { Shri Warlor:**

Will the Minister of Finance be pleased to state:

(a) the amount of foreign exchange sanctioned to M/s Bengal Enamel, Calcutta during 1962-63 and 1963-64;

(b) whether there are charges of foreign exchange violations against this firm;

(c) whether the charges have been investigated; and

(d) if so, the result thereof?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) to (d). Information in this regard is being collected and will be placed on the Table of the Sabha.

**Department of Special Economic Co-ordination**

**2745A. Shri Harish Chandra Mathur:**  
Will the Minister of Finance be pleased to state:

(a) whether Department of Special Economic Co-ordination in the Cabinet Secretariat continues or has been abolished;

(b) how the work handled by the Special Department is conducted and by whom it is controlled; and

(c) if it has been abolished, the reasons therefor?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The Department of Special Economic Co-ordination which was created on 16th June 1962 ceased to exist as a result of the Presidential Orders dated 14th and 15th November 1962 which assigned its functions to the new Ministry of Economic and Defence Co-ordination.